

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**UNSTARRED QUESTION No. 2415  
TO BE ANSWERED ON 31.07.2017**

**OBC Students in Delhi**

†2415. SHRI RAJKUMAR SAINI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that it is mandatory for the Other Backward Classes(OBCs) applicants from other States to submit Delhi resident certificate for getting admission in Delhi University under OBC quota;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the provision for categorisation of OBC quota in admission; and
- (d) the details regarding the creamy layer and OBC quota in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (d) University of Delhi has informed that it is not mandatory for OBC applicants to submit Delhi resident certificate. According to the Statutory provision 27% seats are reserved for the applicants belonging to OBC. The OBC applicants who belong to the 'Non-Creamy Layer' and whose caste appears in the Central List of the OBCs only, shall be eligible to be considered for admission under the OBC category. The necessary details have been given in the Bulletin of Information (2017-18) for Undergraduate Programmes as also available on the website of University of Delhi ([https://ug.du.ac.in/app/Supports/UG\\_Bulletin2017.pdf](https://ug.du.ac.in/app/Supports/UG_Bulletin2017.pdf)).

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